Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

	For election to	(name of the House)
From	n	Constituency(Name of the Constituency)
ARUN SING	H son/daught-provide of PAR	ISHU RAM STNINH

Aged 63 years, resident of (mention full postal address), a caralidate at the share (strike out whichever is not applicable)

(name of the political party) / am contexting as an

(2) Details of PAN and status of fiting of lucome tax return :

Independent candidate.

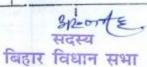
SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Fax Return (in Rupees)
1.	Self'	EUTPS7144R	2023-24	5,32,5604
2,	Spouse-			
3.	Dependent I			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is are pending against me in which cognizance has been taken by the court:-

SI.	Offence	Description
No.	of the offence for which cognizance taken :	1) Karakat PS Cale no 60/2000, 0/5-147, 353 564, 294, 295, 406 I.P.C. 2) Karakat PS Cale no 150/11, US 147, 149, 223, 341, 342, 336, 417, 353, 148 IPC
(b)	Name of the court Cate No. and Date of order	2) J.M 151 Class - BILD roundary 2) special court (M-P4 MLA) saswam
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	N.A

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	Mo	
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	No	



(c)	Punishment imposed :	No	

(5) That I give herem below the details of one assets (movable and immovable etc.) of myseli. my spouse and all dependents:

A. Details of movable assets; (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

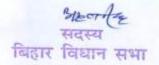
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Asun Smyl	Spouse Aradi Bevi	Dependent-1	Dependent-2	Dependent-3
(1)	Cesh in hand	As 39,400-	As 21,300/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	3-8-2, Bitum widthan Mandol Vatna Dictio- 1083 94651 86 49 006-98 ct- (3 1103/34 84)	1. Axia Bank Alerie-92301 0000 670020 Re L9,158.34- (~ (Objee)244) 9.P. N. B 67447 Rs. 17,952.3611	9		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-	9,72,000/-			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Bajay Allianz Life IVA. No 0296050385 Rs. 14,614-00				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-				
(vi)	Motor Vehicles/Alrerafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpto 9291 Matri Mar 196 Matri Maralle 1947 Wayonk 1962 As 64000				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Aga Hobbook FX 0585	Gedd 54441 Silver 800941 385,000			



	Any other assets such as value of Chims/interest				
(ix,	Gross Total value	26,93,03028	13,48,414.80		

8. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this formal.)

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Debendent-3
No.		Ichata Ace				1
(i)	Agricultural Land Location(s) Survey number(s)	147 0-15 115 0-01 114 3-34	ale .			
	Area (Total metaurement in acres)	Khehi - 15 1	n not 0-01 8	734,2244,958, ec.	-2.45 Dec	
	Whether inherited property (Yes or NO)	yes		31		
	Date of purchase in case of solf acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.					
	Approximate Current market value	1,05,00,000/	-		-	
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					1
	Cost of Land (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.					
	Approximate Current market				-	
(li	(including apartments) Location(s) Survey number(s)					
1	Built up Area (Total measurement in sq. ft.)				0.0	

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1	Whether inherited property (Yes or NO)		T		- T		
	Date of purchase in case of self acquired property		1				1
	C est of property (in case of parchase) at the time of parchase				i		
	Any investment on the property by way of development, construction etc.						
	Approximate Current market		-	-			
(iv)	epartments,) -Location(s) - Survey number(s)	Bhajbur, Khula Bhajbur, Khula ii) Mauta - Aru Khaja - 47	1144-				
	Area (Total measurement in sq. ft.)	1) 5668 31 1 11) 9 Hower - 5	re to fl				-
	Built up Area (Total measurement in sq. ft.)	by Hame - 1	114 200			75	
	Whether inherited property (Yes or NO)	yes			-		
	Date of purchase in case of self acquired property						-
	Cost of property (in case of purchase) at the time of purchase						
	Any Investment on the land by way of development, construction etc.						
	Approximate Current market	70,00,000)-					-
(v)	Others (such as interest in property)						
(vi)	Total of Current Market Value of (l) to (v) above	x, 75, 00, 000/	-				

(6) I give kerein below the details of liabilities/ dues to public financial institutions and government :(Note: Please give separate details of name of Bank, lastitution, entity or individual and amount for each item)

S. Na	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-
(1)	Loan or dues to Bank/Financial Institution(9) Name of Bank or FI Amount outstanding Nature of foan					
	Loan or dues to any individuals! Entity other than mentioned in (i) above. Namo(s) Amount outstanding Nature of loan					

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	Asy other liability						
	Grand total of Habilities						
(ii)	Cover nment Dues: Dues to departments dealing with government accommodation						
	Dues to departments dealing with supply of water						
	Dues to departments dealing with supply of electricity	1					
	Dues to departments dealing with supply of telephones/mobiles					 	
	Dues to departments dealing with government transport (including aircrafts and l'elicopters)		la II				
	Income Tax Dues					-	
_	Wealth Tax Dues				-	 1	
	Service Tax Dues	 -		-	-		
	Municipal /Property Tax Dues					_	
	Sales Tax Dues						
	Any other dues				100		
	Grand total of all Govt. dues	78					

(7) Details of profession or occupation:

a. Self...ladtics.(Sycial Services)

b. Spouse...Howe with

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.		Shismikum ARON SIMOH
2.	Full postal address	VILL After Host. Bhirewis, cantan Bripan 32
-	Number and Name of the constituency and state	213, Karakat
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	C.P. (M.L)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	140

_					Year for which last Income Tax Return filed		Lotal Income Shown	
_		(a) Candidate POTPS 1141 R (b) Spouse:			2023-24		5,32,500/	
-	(0) Dependents				- 2		
6.								
		Description	Self	Spouse	Dependent-1	December	and the	Damenday III
A.		Moveable Asset (Total value)	26,93030-18			Гусреное	OH-11	Dependent-III
В.	1	Immovable Asset	1,75,00,000					
	(i)	Development Cost of Immovable Property (Total Value)						
	(ii)	Approximate Current Market Price of Asset (Total Value)						
7		Liabilities						
		(i) Government dues (Total)						
3.		(ii) Loans from Bank, Financial Institutions and others (Total)	Davis -					
	((ghest educational qualification of the medial Report (Sive details of School / Unuse) (Name of the School	iversity educati	ion with	full form of the ad the year in w	certificate high the c	dipl ourse	oma/ degree was completed.
					f	बहार	सदः सदः	स्य गान सभा
			VERIF		*			
		above named, do hereby w						

(c) Total number of Pending cases where the

Verified at.......day of....day

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Cuttle Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and to column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4 The affidavit should be either typed or written legibly and neatly.

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